

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.09.2024

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6671 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Assistant Commissioner, Central Goods and Services Tax and Central Excise, Division – V, Jamshedpur Vs. Meera Prasad Interim Resolution Professional of Harihar International Pvt. Ltd. & Anr.	Aditya Singla
2.	I.A. No. 6697 of 2024 in Contempt Case (AT) No. ___ of 2024 in Comp. App. (AT) (Ins) No. 541 of 2022	Reshma Mital Vs. Deepak Gupta	Nipun Gautam
3.	I.A. No. 6713 of 2024 in I.A. No. ___ of 2024 in Comp. App. (AT) (Ins) No. 346 of 2024	Nalinesh Kumar Paurush & Ors. Vs. Arvind Mittal	Animesh Pandey
4.	I.A. No. 6719 of 2024 in Contempt Case (AT) No. ___ of 2024 in Comp. App. (AT) (Ins) No. 1034 of 2023	Arham Qureshi Suspended Director of AL Nafees Frozen Food Exports Pvt. Ltd. Vs. Manohar Lal Vij Resolution Professional AL Nafees Frozen Food Exports Pvt. Ltd.	Sunder Khatri
5.	I.A. No. 6727 of 2024 in Comp. App. (AT) No. ___ of 2024	Delzad Aspy Karani Vs. Del.Seatek India Pvt. Ltd. & Ors.	Anuj Tiwari

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Assistant Registrar